

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	Hearing	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

*Giridhar.H.
Kor 92912000.
Adv. for Petitioner
18/9/2017*

Counsel for petitioner is present. He has filed a memo along with annexures giving the new address of respondent company and other directors. Notice to go only to the Company but not to the Directors, because they are not parties to the petition.

Registry to prepare the notice only to the Company and the counsel for petitioner to collect the notice from the Registry and serve on the respondent Company.

List it on 17.10.2017.


MEMBER (J)


MEMBER (T)